

**Violation of safety norms by units
manufacturing insecticides**

4046. SHRI K. KUNJAMBU :
Will the Minister of LABOUR be pleased
to state :

(a) the names of units manufacturing
insecticides against which complaints
have been received to the effect that
safety norms are being violated ; and

(b) the steps being taken in each
case to enforce safety regulations ?

THE MINISTER OF STATE OF
THE MINISTRY OF LABOUR (SHRI
T ANJIAH) : (a) and (b). The
information is being collected.

**Indians employed in Latin America
and African countries**

4047. SHRI MURLI DEOPA :
Will the Minister of LABOUR be pleased
to state :

(a) whether there are numerous
instances of Indians taking up
employment in Latin American and
African countries under unscrupulous
employers and suffering considerable
persecution and are seeking Government's
intervention to be able to return to
India ; and

(b) if so, whether Government have
considered any steps to ensure against
such situations ?

THE MINISTER OF STATE OF THE
MINISTRY OF LABOUR (SHRI T.
ANJIAH) : (a) No, Sir.

(b) Does not arise.

[*Translation*]

Poverty in Orissa

4047.A. SHRI C. JANGA REDDY :
DR. A.K. PATEL :

Will the Minister of AGRICULTURE
AND RURAL DEVELOPMENT be
pleased to state :

(a) whether attention of Government
has been drawn to the news item
published in Statesman of June 27,
1985 that poverty in the country has
risen to such an extent that in Kalahandi
district of Orissa, certain mothers had
to sell their children so that these
children and their parents may, some
how, survive ;

(b) the details of the schemes being
implemented in order that the inhabitants
of such areas may overcome such extreme
poverty ;

(c) the name of the other parts of
the country where poverty of such
magnitude exists and what are the
schemes formulated for the areas ; and

(d) whether any short term plan
has been approved to provide assistance
without delay to Kalahandi area which
is suffering from extreme poverty ?

THE MINISTER OF STATE IN
THE DEPARTMENT OF RURAL
DEVELOPMENT (SHRI CHANDULAL
CHANDRAKAR) : (a) The news
item published in Statesman of June 27,
1985, has come to notice of the Govern-
ment of India. The story regarding sale
of children by their mothers on account
of acute drought situation has been found
to be baseless after spot enquiry by the
State Government.

(b) To alleviate the poverty in the
rural areas, the Central Government have
taken up the following schemes :

(i) Integrated Rural Development
Programme (IRDP)

(ii) National Rural Employment
Programme (NREP)

(iii) Rural Landless Employment
Guarantee Programme (RLEGP)

Total expenditure and achievements of these programmes in the country as a whole during Sixth Five Year Plan has been as under :—

	Expenditure (Rs. in lakhs)	Achievements
IRDP	166187.74	165.56 lakhs beneficiaries
NREP	184184.53	17,743.73 lakh mandays
RLEGP	38015.27	2601.8 lakh mandays

(c) The National Sample Survey Organisation has conducted a survey in 1983 to estimate the number of persons below the poverty line and their percentage to population in various States. The statewise detail of this survey have not yet been finalised.

(d) The Government of India has on-going schemes for poverty alleviation in the country as a whole as clarified in (b) above.

The State Government of Orissa have taken further steps to provide assistance to the people. These include : taking up of labour intensive works to provide immediate employment, emergency feeding programme, construction of cross bunds, provision of drinking water tubewells, input subsidy to cultivators etc.

[English]

News item captioned '3-D Glasses'

4047-B. SHRI SANAT KUMAR MANDAL : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government attention has been drawn to the news item captioned '3-D Glasses' appearing in the 'Hindustan Times' of 16 July, 1985 ;

(b) if so, whether Government have got the matter looked in the ingenuity of the cinema owners in capital finding new ways to fleece the public and made a

fast buck without any proper authority ; and

(c) the preventive measures taken or proposed to be taken and if not, the reasons thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) : (a) Yes, Sir.

(b) Yes, Sir.

(c) A committee consisting of the Assistant Commissioner of Police, Licensing as Chairman and the President of National Association of Motion Pictures Exhibitors and Entertainment Tax Officer as Members has been constituted by the Delhi Administration to decide the reasonable cost of the spectacle which may be charge from a patron.

Acreage of jute cultivation in West Bengal

4047-C. SHRI SATISH CHANDRA SINHA : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state the acreage of jute cultivation in West Bengal this year as compared to the last year ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : Firm reports of area under jute cultivation in West